

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2546
ANSWERED ON:04.12.2002
REALISATION OF BRITISH POSTAL ORDERS
CHANDRA VIJAY SINGH

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the amount of British Postal Orders lying at various P.O's in India, which have not been sent to the respective P.A.O's for realisation of paid vouchers during the last three years;
- (b) the resultant loss accrued; and
- (c) the steps being taken to recover the dues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. S PASWAN)

(a) The amount of British Postal Orders lying at various Post Offices in India, which have not been sent to the respective Postal Accounts Offices for realisation of paid vouchers during the last three years is as follows.

Fig. In lakhs Rs.

1999-2000	-	06.28
2000-2001	-	10.09
2001-2002	-	74.15

(b) There is no loss because as and when the paid British Postal Orders are sent to British Postal Administration, the same are reimbursed to India Post.

(c) The non-submission of BPOs Paid vouchers to Postal Accounts Offices by Head Post Offices is actively monitored by the Posta Directorate by issue of suitable instructions to Head of Circles for sending the wanting vouchers to Postal Accounts Offices and expeditiously deal with the matter for reimbursement from British Postal Administration.